

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.09.2017

ORDER NO. 131 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 126 of 2017 and 129 of 2017, for CESTAT Delhi** to the extent indicated below:-

On 22.09.2017 after the regular Division Bench matters are over, Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM applications :

E/ROM/50028-50029/2017
ST/ROM/50319/2017

On 22.09.2017 after the specially constituted Division Bench matters are over, Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM applications:

E/ROM/50710/2017
E/ROM/50718/2017

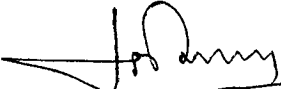
On 25.09.2017 after the regular Division Bench matters are over, Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following ROM applications :

E/ROM/50521/2017
E/ROM/50542-50543/2017

On 26.09.2017 after the regular Division Bench matters are over, Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will hear the following part-heard matters :

E/ROA/50162-50164/2017

By Order



(A. Mohan Kumar)
Registrar

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Deputy Registrar